

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229 - IA/1478(AHM)2023
in
C.P. (IB)/176(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Shri Dinesh Jamnadas Khanpara
VS
Rbl Bank Ltd.

.....Applicant

.....Respondent

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Atul Sharma, Adv. & Mr. Arjun Padhiyar, Adv.
RP in person : Ramchandra D Choudhary
For the RBL Bank : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Anip Gandhi,
Adv. & Mr Raju Kothari, Adv. for RBL Bank
For Personal Guarantor : Mr. Manish Bhatt, Sr. Adv. a.w Ms. M A Gogia, Adv.

ORDER

IA/1478(AHM)2023

Heard Ld. Sr. Counsels for personal guarantor and RBL Bank. Heard Ld. Counsel for Resolution Professional.

Ld. Sr. Counsel for personal guarantor seeks time to file written submissions. Allowed to be filed within two days.

List for noting compliance and further orders on 04.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)